## Annexure - 9

Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 10/08/2023

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

N		No.	<u>s</u>
Z Z		creditor	Name o
NE.	Date of receipt	received	Name of Details of claim
NIL	Amount claimed		
NIL	Amount of claim admitted		Details of claim admitted
NIL	Nature of claim		
NIL	Date of Amount Amount of Nature of Amount covered receipt claimed claim claim by admitted security interest		
NIL	Amount covered by guarantee		
NE	Whether related party?		2
Z F	claim	contingent	Amount of
2	dues, that not may be set- admitted off	any mutual	Amount of
2	not admitted	of claim	Amount
Z	verification	contingent any mutual of claim claim under	Amount of Amount of Amount Amount of Remarks
NE NE		if any	Remarks,

The same

No. IBBI/IPA-001/IP-P00540/2017-18/ - 10965 IP REGISTRATION

Jitender Kothari

ND S Art World Private Limited
IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965 Interim Resolution Professional of CIRP of

AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023